

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA-1082-2014

New Delhi this the 18th day of October, 2016

**Hon'ble Sh. P.K. Basu, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Sh. Praveen Kumar (Aged about 43 Yrs.)
S/o Sh. Hira Singh,
Engineering Assistant,
O/o Assistant Engineer
Doordarshan LPT
AIR Radio Colony Anoop Shar Road
Jamalpur Aligarh ((U.P.)) ... Applicant

(By Advocate : Mr. AK. Bhkati)

Versus

Union of India through:

1. The Secretary
Ministry of Information and Broadcasting,
Shastri Bhawan, New Delhi.
2. Director General,
All India Radio,
Akashwani Bhawan, Sansad Marg,
New Delhi. ... Respondents

(By Advocate : Mr. Vikrant Yadav)

ORDER (ORAL)

Mr. P.K. Basu, Member (A)

The relief sought by the applicant in this OA is as follows :-

“(i) Direct the respondent No. I (who constituted the Screening Committee for recommendation of ACP benefit to applicant) to issue instructions for fixing the pay of the applicant in Pay Band-3 (8000-75-13500 pre-revised pay Scale and 15600 -39100 revised pay band-3 and grade pay Rs.5400/-) Instead of pay Band-2 as the applicants as in case of Sh. H.K. Mishra)

(ii) Direct the respondents to produce the records of the case.

(iii) ` Award exemplary costs of proceedings.

(iv) `Pass such further order or orders which this Hon'ble Tribunal may Deem fit and proper in the facts and circumstances of the present case."

2. Learned counsel for the respondents has placed before us an order dated 28th March, 2016 wherein the Screening Committee met again on 15.03.2016 to decide the pay scale with regard to grant of ACP benefits and thereafter a detailed order dated 28th March, 2016 has been passed.

3. In view of above, this OA has become infructuous. Therefore, the OA is dismissed as having become infructuous. If the applicant is still aggrieved by the aforesaid order, he is at liberty to challenge the same in accordance with law, if he is so advised.

(Raj Vir Sharma)
Member (J)

(P.K Basu)
Member (A)

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